

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No201  
CP(IB)/48(AHM)2021

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Finquest Financial Solutions Pvt Ltd.  
V/s  
Manpasand Beverages Ltd.

.....Applicant

.....Respondent

**Order delivered on 16/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Harsh Khatri, Adv. for Mr. Sailil Thakore, Adv.

**ORDER**

Learned Counsel for the respondent appeared. Learned Counsel for the respondent states that proceeding is stayed by Hon'ble Supreme Court, hence, stands adjourned to 27.04.2023.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**